

Mangalore and Brahmavar Broadcasting Stations

*216. SHRI P. R. SHENOY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the broadcasting stations in Mangalore and Brahmavar in coastal Karnataka are complete;

(b) if so, the date by which the stations will start functioning and the languages in which the broadcast will be made; and

(c) the salient features of the two stations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) Yes Sir.

(b) Arrangements are under way to commission the station shortly. The broadcasts will be mainly in Kannada. Tulu and Konkani will also be included in the programmes.

(c) The Mangalore/Udipi complex consists of studios and a low power medium wave transmitter at Mangalore and a 20 kw mw transmitter at Brahmavar near Udipi. The two centres will be interlinked by high quality telecommunication circuits. The transmitter located at Brahmavar will provide coverage to the entire coastal areas of South Kanara district and will also cover part of North Kanara district. The low power transmitter at Mangalore will provide a city grade service within Mangalore town.

Payment of Suppliers' Bills by Ordnance Factories

*217. SHRI M. C. DAGA: Will the Minister of DEFENCE be pleased to state:

(a) the steps taken by Government for prompt payment of suppliers' bills by the Ordnance factories

making direct and local purchases; and

(b) the steps taken to boost output of Ordnance factories?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL): (a) As per procedure in vogue, 95 per cent—98 per cent payments are made to the suppliers on presentation of proof of inspection and despatch. The balance payment is made on receipt of stores in the factory in good condition. Delays in the balance payments sometime occur when the stores on receipt in the factory are found to be requiring rectification or replacement.

(b) Production targets of the Ordnance Factories are fixed on the basis of the requirements of the Services. A close watch is being maintained on the production achievements vis-a-vis the targets of important items which are reviewed on a monthly basis at the highest level in the Ministry and prompt action is taken to clear the bottlenecks, if any.

Incentive schemes are in force for optimisation of the production. The existing plant and equipment is also being modernised in a phased manner.

Guidelines for Censoring Films

*218. SHRI B. S. BHAURA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any guidelines have been given for censoring films; and

(b) if so, the broad outlines thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). All films are required to

be censored by the Board of Film Censors in accordance with the provisions of the Cinematograph Act, 1952 and the rules made thereunder. Under its statutory powers the Central Government issues Directions from time to time setting out the principles which shall guide the Board in certifying films for public exhibition. The Board has been advised by the Government to enforce these principles strictly.

Growth Centres

*219. SHRI S. R. DAMANI: Will the Minister of INDUSTRY be pleased to state the progress made with regard to establishment of Growth Centres as a means to quicker industrialisation and removing unemployment?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI): The question of adopting the growth centres approach for the industrial development of backward areas is under consideration of Government.

Report on Development of Backward Areas

*220. PROF. NARAIN CHAND PAPASHAR:
SHRI VASANT SATHE:

Will the Minister of PLANNING be pleased to state:

(a) whether the report of the Subcommittee of the Planning Commission on the development of backward areas has since been submitted to Government; and

(b) if so, the decision taken on this report?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) The Report of the Committee on Backward Areas is currently under preparation.

(b) Does not arise.

Scaling down of Targets of Key Sectors

*221. SHRI SAROJ MUKHERJEE: Will the Minister of PLANNING be pleased to state:

(a) whether the physical targets of all key sectors, except crude petroleum and sugar, have been scaled down by the Planning Commission;

(b) if so, the reasons for such scaling down; and

(c) the special causes for scaling down the principal target like food-grain production which is bound to affect all sectors of economic planning and price?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) to (c). The work or the finalisation of the Fifth Plan including the physical targets is currently in progress.

Decision on Kerala Medical Practitioners Bill

1410. SHRI C. JANARDHANAN:
SHRI C. H. MOHAMED
KOYA:
SHRI N. SREEKANTAN
NAIR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any final decision on the Kerala Government Medical Practitioners Bill; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) As certain provisions of the Bill are opposed to basic policy of the Government of India, the Kerala